

**CORRECTION OF ANSWER TO
STARRED QUESTION NO. 1147**

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): With your permission, Sir, I wish to make a correction to the answer given by me to the supplementary question by Shri S. C. Samanta regarding a note issued by the West Bengal Government on the recommendation of the British Shipyard Mission. I understand that a letter on the subject had been received recently from the West Bengal Government and that the contents of that letter have been brought to the notice of the Inter-Departmental Committee.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that business for the week commencing 23rd March will consist of discussion and voting of Demands for Grants in respect of the following Ministries:—

- (1) Irrigation and Power
- (2) Health
- (3) Information and Broadcasting
- (4) Steel, Mines and Fuel

12.15 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF HOME AFFAIRS—contd.

Mr. Speaker: The House will now resume discussion on the Demands for Grants relating to the Ministry of Home Affairs and the cut motions moved yesterday. Out of 8 hours allotted to these Demands, 2 hours and 3 minutes now remain. I propose to call the hon. Minister at 1.30. I shall try to call the hon. Members who have not taken part and give them an opportunity.

The Minister of Home Affairs (Shri G. B. Pant): When you call on me at 1.30, I hope you will allow me to speak beyond 2 or 2.30.

Mr. Speaker: Oh, yes. He wants a full hour evidently. He may have one full hour.

Shri Nausair Bharucha (East Khandesh): Private Members' business will be taken up at 3.30. Why should we not continue this till then? There are so many other hon. Members who want to speak on this.

Mr. Speaker: 3.30 to 6 o'clock—we will start non-official business at 2.30.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): As soon as this is disposed of, non-official business should be taken up.

Mr. Speaker: We shall start. Hon. Members will go away a little earlier.

Shri Warier (Trichur): We are supposed to sit up to 6 o'clock. If some more hon. Members will get an opportunity, it is better. It may start at 3.30.

Mr. Speaker: Time has been fixed for this Demand.

Shri Warier: It is in your discretion.

Mr. Speaker: I will then extend it for half an hour. He will start at 1.30 and go on till 2.30. Or, he can start at 2 o'clock and go on till 3.

Shri G. B. Pant: I will start at 1.30 and finish between 2.30 and 3.

Mr. Speaker: All right. He will start at 1.30. The other work will be taken up soon after the hon. Minister finishes.

Shri T. B. Vittal Rao (Khammam): May I make a submission? Many of our Members would like to be present when the Home Minister is replying because this is one of the most important Ministries. If he starts replying at the Lunch interval, it will be very difficult.